

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35234/2024 BLAPL/12005/2024	ANIL KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-7 /167 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002483/2024
2	D-BLAPL/35079/2024 BLAPL/12006/2024	RANJIT KUMAR MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	JHARSUGUDA /497 /2024 A.D.J.,JHARSUGUDA(Jharsuguda ) Spl/0000044/2024
3	D-BLAPL/35694/2024 BLAPL/12007/2024	JAGU @ SAROJ BEHERA @ JAGA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	MANGALA BAG /260 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000755/2024
4	D-BLAPL/34742/2024 BLAPL/12008/2024	SAIDRAK RAITA @ AMIT VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /40 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000016/2024
5	D-BLAPL/35801/2024 BLAPL/12009/2024	TOFAN SRICHANDAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /188 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTA GR/0000177/2024
6	D-BLAPL/35817/2024 BLAPL/12010/2024	NIBASI @ CHITTARANJAN @ KRISHNA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /103 /2024 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000051/2024
7	D-BLAPL/35813/2024 BLAPL/12011/2024	RAMJEET SINGH VS STATE OF ODISHA	CHINMAYA MISHRA VS	G.R.P.S. /151 /2024 J.M.F.C.,BHADRAK(Bhadrak ) GR/0000387/2024
8	D-BLAPL/33836/2024 BLAPL/12012/2024	PRADIP PRADHAN VS STATE OF ODISHA	AMIT BISWAL VS	SHERAGADA /152 /2022 A.D.J.,ASKA(Ganjam) Spl/0000008/2022
9	D-BLAPL/35820/2024 BLAPL/12013/2024	SANTOSH PRADHAN @ SANTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /228 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000728/2024
10	D-BLAPL/35392/2024 BLAPL/12014/2024	KALIA SINGHARI @ TALUCCHA NITYANANDA MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PURI TOWN /90 /2022 1ST A.D.J.,PURI(Puri) ST/0000030/2023
11	D-BLAPL/32223/2024 BLAPL/12015/2024	MITHUNU DAS VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	DHAMNAGAR /262 /2023 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000051/2023

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12	D-BLAPL/35406/2024 BLAPL/12016/2024	TUSAR SARKAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /103 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000051/2024
13	D-BLAPL/34673/2024 BLAPL/12017/2024	ABDUL RAHMAN @ REHEMAN @ RAHEMAN VS STATE OF ODISHA	AMIT KUMAR PATRA VS	TOMANDO /395 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000564/2024
14	D-BLAPL/34061/2024 BLAPL/12018/2024	PRAKASH MALI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BADAGODA P.S. /361 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000351/2023
15	D-BLAPL/35754/2024 BLAPL/12019/2024	BABU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /271 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001146/2024
16	D-BLAPL/35855/2024 BLAPL/12020/2024	BASANTI BEHERA VS STATE OF ODISHA	PITAMBAR JENA VS	JUDUM /125 /2024 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000368/2024
17	D-BLAPL/35495/2024 BLAPL/12021/2024	ACHYUT PAWAR VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /7 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000002/2022
18	D-BLAPL/35674/2024 BLAPL/12022/2024	RAMA HEMBRAM VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BAHALDA /120 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000119/2023
19	D-BLAPL/35789/2024 BLAPL/12023/2024	PAPU @ DHIRENDRANATH BARAL VS STATE OF ODISHA	ANUPAM RATH VS	PURI TOWN /335 /2024 S.D.J.M.,PURI(Puri) GR/0000820/2024
20	D-BLAPL/35741/2024 BLAPL/12024/2024	PRAHALLAD BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	R.UDAYAGIRI /138 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000097/2022
21	D-BLAPL/35756/2024 BLAPL/12025/2024	SUBRAT KHUNTIA @ BABUL @ BABLU VS STATE OF ODISHA	DEVASHIS PANDA VS	SPECIAL CRIME UNIT /4 /2024 3RD ADJ BHUBANESWAR(Khordha ) TR/0000161/2024
22	D-BLAPL/35618/2024 BLAPL/12026/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	KANDARPUR /171 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu ST/0000080/2024
23	D-BLAPL/35884/2024	SONU MAJHI	ANITA SAHOO	BELPARA /13 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12027/2024	VS STATE OF ODISHA	VS	A.D.J,PATNAGARH(Balangir) SC/000028/2024
24	D-BLAPL/35787/2024 BLAPL/12028/2024	PAPU @ DHIRENDRANATH BARAL VS STATE OF ODISHA	ANUPAM RATH VS	BALIAPANDA /162 /2024 J.M.F.C.,PURI(Puri) GR/0000616/2024
25	D-BLAPL/35543/2024 BLAPL/12029/2024	DANKESWAR BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /265 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000614/2024
26	D-BLAPL/35655/2024 BLAPL/12030/2024	DHANA MUDULI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000094/2024
27	D-BLAPL/35221/2024 BLAPL/12031/2024	SHIVPUKAR PASWAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000072/2023
28	D-BLAPL/35688/2024 BLAPL/12032/2024	MANAS RANJAN ROUT @ PAPU VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /58 /2020 J.M.F.C.,AUL(Kendrapara ) GR/0000104/2020
29	D-BLAPL/35872/2024 BLAPL/12033/2024	MANIA @ MANIMATH DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /503 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0002558/2024
30	D-BLAPL/35219/2024 BLAPL/12034/2024	BHUPENDRA PASWAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000072/2023
31	D-BLAPL/35871/2024 BLAPL/12035/2024	PAKUA @ PARSHURAM DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /503 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0002558/2024
32	D-BLAPL/35725/2024 BLAPL/12036/2024	CHAPU @ SAURAV KUMAR PUJARI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DARINGBADI /54 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000084/2024
33	D-BLAPL/35758/2024 BLAPL/12037/2024	SUBASH CHANDRA PANDA VS STATE OF ODISHA(VIG.)	LALATENDU SAMANTARAY VS	BHUBANESWAR VIGILANCE /24 /2024 SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) GR/0000032/2024
34	D-CMAPL/45653/2024 CMAPL/418/2024	KEDARNATH PANDEY VS	ADV. VS	/ / ( )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-CMAPL/46840/2024 CMAPL/419/2024	REGISTRAR, SAMBALPUR UNIVERSITY, BURLA ASKA SPINNING MILLS, GANJAM VS C.P. GHOSE	SUCHETA GUMANSINGH VS	// // ()
36	D-CMAPL/46997/2024 CMAPL/420/2024	JIBANANANDA MOHANTY VS REGISTRAR, CIVIL COURT, CUTTACK	SRIDHAR RATH VS	// ()
37	D-CMAPL/47006/2024 CMAPL/421/2024	KRUSHNA CHANDRA BEHERA VS UNION OF INDIA	ADYASIDHI MISHRA VS	// ()
38	D-CMAPL/49487/2024 CMAPL/422/2024	MANAGING COMMITTEE OF KARAPADA HIGH SCHOOL , KARAPADA , GANJAM VS STATE OF ODISHA	AKSHAYA KU PANDEY VS	// ()
39	D-CMAPL/46550/2024 CMAPL/423/2024	DINAMANI GIRI VS BASUDEV PATRA	SHAKTI PRASAD DAS VS	// ()
40	D-CMP/48994/2024 CMP/1378/2024	BAIDHAR LENKA VS GHANASHYAM NAYAK	KISHORE CHANDRA PRADHAN VS	// CIVIL JUDGE (JD),SORO(Baleshwar) CS/0000100/2021
41	D-CMP/49392/2024 CMP/1379/2024	SURAMA JENA VS OFFICIAL LIQUIDATOR IN C.P CASE NO 79 OF 1999	MAHESWAR MOHANTY VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) CS/0000181/2012
42	D-CMP/48651/2024 CMP/1380/2024	TUNU GOUD VS DEBAKI DEI	JNYANANANDA PANDA VS	// ADDL.DISTRICT JUDGE,DHARAMGARH RFA/0000060/2011
43	D-CMP/48311/2024 CMP/1381/2024	SANTILATA MISHRA VS BIMBADHAR SENAPATI	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000077/2009
44	D-CMP/46936/2024 CMP/1382/2024	SANJIB PATEL VS SARATI PATEL	SURYA NARAYAN SATPATHY VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) EC/0000054/2016
45	D-CMP/49676/2024 CMP/1383/2024	PRAMOD CHANDRA PATTNAIK @ PRAMOD CHANDRA PATNAIK VS JITENDRA PRASAD BHAGAT	AJODHYA RANJAN DASH VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR Fao/0000204/2023

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46	D-CONTC/49534/2024 CONTC/7950/2024	KEDARASWAR BARIK VS SALINI PANDIT, IAS	SANGRAM JENA VS	// () //
47	D-CONTC/49147/2024 CONTC/7951/2024	TRINATH DASH VS ASHOK KUMAR MOHANTY, CONTROLLER OF ACCOUNTS EDUCATIONAL EMPLOYEE AND PROVIDENT, ODISHA	NEELAKANTHA PANDA VS	// () //
48	D-CONTC/49837/2024 CONTC/7952/2024	RITARANI MUDULI VS DILLIP ROUTRAY, COLLECTOR CUM CEO, BHADRAK	ADV. VS	// () //
49	D-CONTC/49655/2024 CONTC/7953/2024	JAMINIKANTA PARHI VS AKRURA CHANDRA BARIK, DEO, BHADRAK	DILLIP KUMAR MOHAPATRA VS	// () //
50	D-CONTC/49659/2024 CONTC/7954/2024	BIMBADHAR KANDI VS DILIP ROUTRAI, IAS	ADV. VS	// () //
51	D-CONTC/49663/2024 CONTC/7955/2024	BIREN KUMAR SAMAL VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, ODISHA	ADV. VS	// () //
52	D-CONTC/49665/2024 CONTC/7956/2024	FAGU LUHA VS NARAYAN BHUE, BEO, BIJEPUR	ADV. VS	// () //
53	D-CONTC/49668/2024 CONTC/7957/2024	RAGHUNATH CHARATI VS ASWATHY S., IAS	ADV. VS	// () //
54	D-CRLA/35680/2024 CRLA/1210/2024	GOVINDA@ GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI TOWN /376 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000154/2024
55	D-CRLA/35355/2024 CRLA/1211/2024	BASUDEV @BASU RATHA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	HANDAPA /149 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000058/2022
56	D-CRLA/35720/2024 CRLA/1212/2024	PRASANTA NAHAK VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	KHALLIKOTE /299 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Gan TR/0000167/2022
57	D-CRLMA/35797/2024	NAMITA DASH	SAMEER KUMAR DAS	KHALLIKOTE /154 /2013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMA/205/2024	VS STATE OF ODISHA	VS	() //
58	D-CRLMC/35149/2024 CRLMC/4499/2024	AKSHYA KUMAR GARNAYAK @ AKSHYA GADANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /298 /2021 J.M.F.C,TALCHER(Anugul ) GR/0001335/2021
59	D-CRLMC/35183/2024 CRLMC/4500/2024	RAJESH KHORA@RAJU KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPURE TOWN /219 /2020 SESSIONS JUDGE-CUM-SPL..JUDGE,KO TR/0000052/2020
60	D-CRLMC/35188/2024 CRLMC/4501/2024	SEKH BASIR@SEKHA BASIR VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPURE TOWN /219 /2020 SESSIONS JUDGE-CUM-SPL..JUDGE,KO TR/0000052/2020
61	D-CRLMC/35197/2024 CRLMC/4502/2024	RAJKUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPURE TOWN /219 /2020 SESSIONS JUDGE-CUM-SPL..JUDGE,KO TR/0000052/2020
62	D-CRLMC/34714/2024 CRLMC/4503/2024	MD.TAJMUL HAQUE KHAN VS STATE OF ODISHA	BHARAT JALLI VS	TANGI /142 /2015 J.M.F.C.(II),CUTTACK(Cuttack) CRMC/0000289/2022
63	D-CRLMC/35201/2024 CRLMC/4504/2024	PRAFULLA KUMAR HALBA@TUKU HALABA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPURE TOWN /219 /2020 SESSIONS JUDGE-CUM-SPL..JUDGE,KO TR/0000052/2020
64	D-CRLMC/35375/2024 CRLMC/4505/2024	BUDHIA MANDAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 3RD ADJ,CUTTACK(Cuttack) CRMC/0000058/2024
65	D-CRLMC/34834/2024 CRLMC/4506/2024	BISWAJIT DASH VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /412 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000056/2024
66	D-CRLMC/35226/2024 CRLMC/4507/2024	RABINDRA@RABI RANA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	K.NUAGAON /250 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000051/2023
67	D-CRLMC/35608/2024 CRLMC/4508/2024	DIPAK SETHI@DEEPAK KUMAR SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALICHANDRAPUR /97 /2010 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000312/2015
68	D-CRLMC/35623/2024 CRLMC/4509/2024	BASANTA @ BASANTA KUMAR DAS VS	PRAVASH CHANDRA JENA VS	SAHADEV KHUNTA /130 /2019 S.D.J.M.,BALASORE(Baleshwar)

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69	D-CRLMC/35654/2024 CRLMC/4510/2024	STATE OF ODISHA NARESH KANHAR VS	AMULYA RATNA PANDA VS	CT/0000522/2020 PHIRINGIA /67 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal)
70	D-CRLMC/35241/2024 CRLMC/4511/2024	STATE OF ODISHA BHAGYALATA MUNI VS	BASUDEV PUJARI VS	Spl/0000037/2019 GOSANINUAGAM /87 /2020 3RD ADDL.SESSION JUDGE CUM SPL.J
71	D-CRLMC/34484/2024 CRLMC/4512/2024	STATE OF ODISHA DEBASIS ROUT VS	RAGHUNATH DASMOHAPATRA VS	ST/0000111/2023 VIGILANCE PS (BERHAMPUR) /26 /2015 SPECIAL JUDGE (VIGILANCE), PHULBA
72	D-CRLMC/35728/2024 CRLMC/4513/2024	STATE OF ODISHA(VIG.) MANAV CHANDRA SINGH VS	BIJAYA KUMAR RAGADA VS	GR/0000013/2015 JHARSUGUDA /142 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
73	D-CRLMC/35413/2024 CRLMC/4514/2024	STATE OF ODISHA KASHINATH MITRA VS	DILLIP KUMAR PRADHAN VS	CT/0000648/2022 JAGATPUR /168 /2021 P.O SPL.COURT SC AND ST (POA) ACT,
74	D-CRLMC/34841/2024 CRLMC/4515/2024	STATE OF ODISHA RASHMI SHARMA VS	TUSAR KUMAR MISHRA VS	ICC/0000024/2023 BERHAMPUR TOWN /265 /2024 S.D.J.M.,BERHAMPUR(Ganjam)
75	D-CRLMC/35510/2024 CRLMC/4516/2024	STATE OF ODISHA BHAGIRATHI PATRA VS	DEVASHIS PANDA VS	GR/0001927/2024 BALIPATNA /4 /2012 J.M.F.C.,BHUBANESWAR(Khordha )
76	D-CRLMC/35421/2024 CRLMC/4517/2024	STATE OF ODISHA RANJAN KUMAR SAHOO VS	RAMESH AGARWAL VS	GR/0000064/2012 DHENKANAL TOWN /429 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
77	D-CRLMC/35453/2024 CRLMC/4518/2024	STATE OF ODISHA POTURAJU SURAMA@ P.SURAMA VS	SOUBHAGYA KUMAR DASH VS	GR/0001233/2021 // DISTRICT AND SESSIONS JUDGE,GAJA
78	D-CRLMC/35603/2024 CRLMC/4519/2024	STATE OF ODISHA JAYASEN GOUDA VS	JYOTIRMAYA SAHOO VS	CRREV/0000007/2023 GOLANTHARA (BERHAMPUR) /114 /201
79	D-CRLMC/33919/2024 CRLMC/4520/2024	STATE OF ODISHA PRADHAN NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	ST/0000130/2015 BADAGADA /207 /2017 A.D.J.,BHANJANAGAR(Ganjam) ST/0000141/2018

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80	D-CRLMC/34925/2024 CRLMC/4521/2024	USHARANI SAHOO VS BRAJENDRA KUMAR BEHERA	TAPOBANTA BARIK VS	//0 J.M.F.C.,DASAPALLA(Nayagarh ) ICC/0000012/2020
81	D-CRLMC/35743/2024 CRLMC/4522/2024	SANTOSH KUMAR SAHU @ SANTOSH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /101 /2010 ASST. SESSIONS JUDGE, HINJILICUT(G ST/0000107/2023
82	D-CRLMC/35751/2024 CRLMC/4523/2024	SARAT PANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /140 /2017 ASST. SESSIONS JUDGE,KODALA(Ganja ST/0000111/2023
83	D-CRLMC/35625/2024 CRLMC/4524/2024	BIGHNESWAR@ANIL SUNA VS STATE OF ODISHA	SARBESWAR SAHOO VS	G.R.P.S. (TITILAGARH) /24 /2012 J.M.F.C.,KANTABANJI(Balangir) GR/0000118/2012
84	D-CRLMP/35450/2024 CRLMP/1661/2024	PUSPALATA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ( //
85	D-CRLMP/35733/2024 CRLMP/1662/2024	SUJATA KUMARI BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0007710/2024
86	D-CRLMP/35649/2024 CRLMP/1663/2024	SWETA CHANDRA TRIPATHY VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /305 /2023 ( //
87	D-CRLMP/35701/2024 CRLMP/1664/2024	HEMANTA KANHAR VS STATE OF ODISHA	SANJIBANI MISHRA VS	//0 ( //
88	D-CRLMP/35690/2024 CRLMP/1665/2024	BASANTI NAYAK VS THE STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /106 /2024 ( //
89	D-CRLMP/35749/2024 CRLMP/1666/2024	PABITRA ROUSTRAY VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	//0 ( //
90	D-CRLREV/35560/2024 CRLREV/694/2024	BIJAY KUMAR MOHARANA VS ANITA JENA	PRAVAT KUMAR MOHANTY VS	//0 A.D.J.,BALASORE(Baleshwar) CRA/0000013/2024
91	D-CRLREV/32653/2024	SATYANANDA BARIK	PITAMBAR JENA	TURUMUNGA /76 /2015

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	CRLREV/695/2024	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000061/2016
92	D-CRLREV/33292/2024 CRLREV/696/2024	S.SRIKANTA RAO VS APURBA ACHARY	BIBHU PRASAD TRIPATHY VS	// A.D.J.,BERHAMPUR(Ganjam) CRA/0000047/2024
93	D-FAO/49677/2024 FAO/549/2024	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000281/2019
94	D-FAO/49711/2024 FAO/550/2024	RUKMANI MOHANTA VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000001/2024
95	D-ITA/45740/2024 ITA/32/2024	M/S JAGANNATH CONSTRUCTION,RAYAGADA VS UNION OF INDIA	JAGAMOHAN PATTANAİK VS	// INCOME TAX APPEALATE TRIBUNAL,CUTTACK IT/0000147/2016
96	D-MACA/45790/2024 MACA/1210/2024	THE BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR VS GEETA PANDU	G.P.DUTTA VS	// A.D.J.,RAYGADA(Rayagada ) Mac/0000012/2021
97	D-MACA/46360/2024 MACA/1211/2024	M/S. ORIENTAL INSURANCE COMPANY LIMITED,, CUTTACK VS ATAK@ADHAK PANDEY	ADAM ALI KHAN VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000737/2018
98	D-MACA/46402/2024 MACA/1212/2024	DIVISIONAL MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR VS ALICIUS ASHIS BARWA	G.P.DUTTA VS	// A.D.J.,BARGARH(Bargarh ) Mac/0000102/2022
99	D-MACA/49397/2024 MACA/1213/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED, SUNDARGARHADAM ALI KHAN VS BILIAM KUJUR	VS VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000123/2022
100	D-MACA/49584/2024 MACA/1214/2024	M/S ORIENTAL INSURANCE CO.LTD., CUTTACK VS SURESH KUMAR ROUT@ SURENDRA	PRASANTA KUMAR MAHALI VS	// II MACT,CUTTACK(Cuttack) Mac/0000565/2018
101	D-MACA/46177/2024 MACA/1215/2024	CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED,, BBSR VS GANESH TUDU	ADAM ALI KHAN VS	// III M.A.C.T.,RAIRANGPUR(Mayurbhanj) Mac/0000005/2023
102	D-MACA/49812/2024 MACA/1216/2024	DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO. LTD., CUTTACK VS	SUDEEP KUMAR SARANGI VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghpur)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MATA/47879/2024 MATA/419/2024	KALIM SEKH KHAGENDRA SETHI VS ANNAPURNA SETHI	PRAVAT KUMAR MOHANTY VS	Mac/0001429/2014 // JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000252/2009
104	D-MATA/49653/2024 MATA/420/2024	SANJAY KUMAR PALEI VS JYOTSHNA RANI PALAI @ PALEI	PRASANNA KUMAR RATH VS	// JUDGE FAMILY COURT,KHURDA(Khurda) CP/0000007/2023
105	D-RSA/47594/2024 RSA/447/2024	GITA PRADHAN VS PRAKASH KUMAR PRADHAN	SANTI PRAKASH MOHANTY VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000002/2024
106	D-RSA/45940/2024 RSA/448/2024	BARJU JENA VS MALATI JENA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000461/2014
107	D-RSA/49674/2024 RSA/449/2024	DEBENDRANATH SAHOO VS ABDHUT BHARAT BABA	GIRIJA SANKAR MOHANTY VS	// A.D.J.(FTC),ATHGARAH(Cuttack) RFA/0000015/2023
108	D-RSA/49679/2024 RSA/450/2024	NIRANJAN BEHERA VS BHAGIRATHI BARIK	ANSUMAN BHUYAN VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALINGAPUR RFA/0000015/2020
109	D-RVWPET/49785/2024 RVWPET/287/2024	SAUDAMINI BISWAL VS MANDHATA BIJAY KETANA BIDYADHARA MOHAPATRA	VISWAJEET MALLICK VS	// ( ) //
110	D-RVWPET/48957/2024 RVWPET/288/2024	RAMESH CHANDRA BISHI VS ADDL. CHIEF SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPARTMENT., BBSR	ADV. VS	// ( ) //
111	D-STREV/49615/2024 STREV/43/2024	M/S.SRI RAM INDUSTRIES, KHURDA VS STATE OF ODISHA	MADHAB LAL AGARWAL VS	// ( ) //
112	D-TRP(C)/49512/2024 TRP(C)/381/2024	ANKITA KUMARI TRIPATHY @ PATRA VS KRUSHNA PRASAD PATRA	JAGAJIBAN PRADHAN VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000280/2021
113	D-TRPCRL/35846/2024 TRPCRL/103/2024	DAITARI@DAITARI CHARAN PARIDA VS SHANTIMATI PARIDA	PRAVASH CHANDRA JENA VS	//0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000167/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-TRPCRL/34729/2024 TRPCRL/104/2024	KABIRAJ BARAD VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	SAMBALPUR VIGILANCE /41 /2008 SPECIAL JUDGE,BARGARH(Bargarh ) CT/0000004/2010
115	D-WA/40806/2024 WA/3185/2024	STATE OF ODISHA VS SUNIL KUMAR DASH	DEBASIS MOHAPATRA,A.S.C VS	// () //
116	D-WA/48652/2024 WA/3186/2024	STATE OF ODISHA VS BISHNU CHARAN BINDHANI	SASWAT DAS, A.G.A. VS	// () //
117	D-WA/48660/2024 WA/3187/2024	STATE OF ODISHA VS KANHU CHARAN MOHANTY	SASWAT DAS,A.G.A VS	// () //
118	D-WA/44653/2024 WA/3188/2024	DAMAYANTI SATAPATHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //
119	D-WA/49117/2024 WA/3189/2024	BILASINI NANDA VS STATE OF ODISHA	PRADIP KUMAR RAY VS	// () //
120	D-WA/49740/2024 WA/3190/2024	SARAT CHANDRA PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //
121	D-WA/49741/2024 WA/3191/2024	DHIRENDRA PUHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //
122	D-WP(C)/48452/2024 WP(C)/29922/2024	PRABIN RAJ NAG VS STATE OF ODISHA	LALIT SAHU VS	// () //
123	D-WP(C)/49252/2024 WP(C)/29923/2024	JAYANTA KUMAR MOHANTY VS COMPETENT AUTHORITY, ODISHA HOUSING BOARD ACT-1968, BBSR	SUVASHISH PATTANAIAK VS	// () //
124	D-WP(C)/49099/2024 WP(C)/29924/2024	SAMBIT KUMAR SWAIN VS THE COLLECTOR, JAJPUR	DURGA PRASAD PRADHAN VS	// () //
125	D-WP(C)/49085/2024	RAM CHANDRA HANSDAH	BHABANI PRASAD MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29925/2024	VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	VS	0 //
126	D-WP(C)/46526/2024 WP(C)/29926/2024	GARIBA BEHERA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //
127	D-WP(C)/49453/2024 WP(C)/29927/2024	GYANARANJAN KAR VS MANORANJAN KAR	TRILOCHAN DASH VS	// 0 //
128	D-WP(C)/48383/2024 WP(C)/29928/2024	M/S MAA TARINI ENTERPRISES, JHARSUGUDA VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
129	D-WP(C)/48407/2024 WP(C)/29929/2024	RAMAKANTA SAHU VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
130	D-WP(C)/49466/2024 WP(C)/29930/2024	DURYODHAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
131	D-WP(C)/49733/2024 WP(C)/29931/2024	M/S MALATI CONSTRUCTION VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
132	D-WP(C)/49172/2024 WP(C)/29932/2024	SCHOOL FOR DEAF, MANAGED BY GENERAL SECY, PATITAPABAN SEVA SANGHA, VS STATE OF ODISHA	SURPNIL ROY VS	// 0 //
133	D-WP(C)/49736/2024 WP(C)/29933/2024	SARENDRA PALEI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
134	D-WP(C)/49529/2024 WP(C)/29934/2024	DILIP KUMAR BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
135	D-WP(C)/49330/2024 WP(C)/29935/2024	BIRANCHI NARAYAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
136	D-WP(C)/49091/2024 WP(C)/29936/2024	M/S. RITESH SAHU, BOLANGIR VS	RUDRA PRASAD KAR VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/48510/2024 WP(C)/29937/2024	DEPUTY COMMISSIONER OF INCOME TAX, KHURDA NIRUPAMA PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()
138	D-WP(C)/49396/2024 WP(C)/29938/2024	ANGADA KUMAR NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
139	D-WP(C)/48526/2024 WP(C)/29939/2024	PRATIVA BETAL VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// () //
140	D-WP(C)/49530/2024 WP(C)/29940/2024	RABINDRA DAS VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// () //
141	D-WP(C)/49054/2024 WP(C)/29941/2024	JHARANA CHAKRA VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// () //
142	D-WP(C)/49444/2024 WP(C)/29942/2024	GANNI SANTOSH @ G.SANTOSH VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// () //
143	D-WP(C)/49596/2024 WP(C)/29943/2024	LAXMIPRIYA KANUNGO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
144	D-WP(C)/49211/2024 WP(C)/29944/2024	M/S.ANANTA GOPAL TRADERS, CUTTACK VS UNION OF INDIA, CUTTACK	PRAVAT KUMAR NAYAK VS	// () //
145	D-WP(C)/49092/2024 WP(C)/29945/2024	M/S. BHOLANATH LAKSHMI SHANKAR, BOLANGIR VS DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-1, BBSR	RUDRA PRASAD KAR VS	// () //
146	D-WP(C)/49585/2024 WP(C)/29946/2024	NEELIMA VADDINA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// () //
147	D-WP(C)/48364/2024 WP(C)/29947/2024	BINAPANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/49209/2024 WP(C)/29948/2024	PRINCIPAL IN CHARGE CUM SECY OF KISHORE PALLAI SCIENCE HIGHER SECONDARY SCHOOL, KANDAM VS COMMISSIONER, EPFO, ODISHA, BBSR	SAWYER ROY MANDAM VS	// 0 //
149	D-WP(C)/49531/2024 WP(C)/29949/2024	AMAR DUTTA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
150	D-WP(C)/49264/2024 WP(C)/29950/2024	SHIBANANDA SHROFF VS STATE OF ODISHA	SANTOSH KUMAR PANDA VS	// 0 //
151	D-WP(C)/49532/2024 WP(C)/29951/2024	BILASINI DEI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
152	D-WP(C)/48371/2024 WP(C)/29952/2024	CHANDRAKANTA BEHERA VS STATE OF ODISHA	SHISHIR KUMAR SWAIN VS	// 0 //
153	D-WP(C)/49595/2024 WP(C)/29953/2024	SURESH CHANDRA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
154	D-WP(C)/49445/2024 WP(C)/29954/2024	BHUBANESWAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
155	D-WP(C)/49288/2024 WP(C)/29955/2024	MOHAN MAJHI @ HANSDAH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
156	D-WP(C)/49561/2024 WP(C)/29956/2024	PRADEEPTA KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
157	D-WP(C)/49594/2024 WP(C)/29957/2024	SAGARIKA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
158	D-WP(C)/48382/2024 WP(C)/29958/2024	DROUPADI NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
159	D-WP(C)/49562/2024	SHANKAR BISWAL	TUSHAR KANTA NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29959/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/49847/2024 WP(C)/29960/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
161	D-WP(C)/49535/2024 WP(C)/29961/2024	BISWAJIT SAHA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
162	D-WP(C)/49833/2024 WP(C)/29962/2024	MAA SARADA DEVI MAHAVIDYALAYA, BHADRAK VS UNION OF INDIA	DEBI PRASAD DASH VS	// 0 //
163	D-WP(C)/49564/2024 WP(C)/29963/2024	PREMANANDA SWAIN VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
164	D-WP(C)/49593/2024 WP(C)/29964/2024	DEEPTILATA SOREN VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
165	D-WP(C)/49294/2024 WP(C)/29965/2024	BHAGIRATHI SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
166	D-WP(C)/49538/2024 WP(C)/29966/2024	SANJUKTA SETHI VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
167	D-WP(C)/49565/2024 WP(C)/29967/2024	GOBINDA CHANDRA BARAL VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //
168	D-WP(C)/49539/2024 WP(C)/29968/2024	RASHMITA PRUSTY VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
169	D-WP(C)/46623/2024 WP(C)/29969/2024	TRINATH KANHAR VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
170	D-WP(C)/49567/2024 WP(C)/29970/2024	NARASINGH CHARAN PATI VS	PURNA CHANDRA DAS VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/49546/2024 WP(C)/29971/2024	STATE OF ODISHA RAJEEB KUMAR SENAPATI VS	SUSAMA RANI SAHOO VS	// // ()
172	D-WP(C)/49139/2024 WP(C)/29972/2024	STATE OF ODISHA NITESH BANCHHOR VS	PRAFULLA KUMAR KAR VS	// // ()
173	D-WP(C)/49475/2024 WP(C)/29973/2024	STATE OF ODISHA SINDU BAG VS	SIDDHARTH PRASAD MISHRA VS	// // ()
174	D-WP(C)/49509/2024 WP(C)/29974/2024	STATE OF ODISHA PAPU NAIK VS	SUNIL KUMAR PANDA VS	// // ()
175	D-WP(C)/49682/2024 WP(C)/29975/2024	THE MANAGER, HR, NTPC, ANGUL GOBIND AGARWALLA VS	SOUMYA JYOTI BISWAL VS	// // ()
176	D-WP(C)/49477/2024 WP(C)/29976/2024	THE COMMITTEE OF THE BOARD, ODISHA POWER TRANSMISSION CORPORATION LIMITED, BBSR DAYANIDHI NAYAK VS	SOUBHAGYA CHANDRA DEV DASH VS	// // ()
177	D-WP(C)/49581/2024 WP(C)/29977/2024	STATE OF ODISHA BOBBILI HARIBABU VS	ASHOK KUMAR BEHERA VS	// // ()
178	D-WP(C)/49548/2024 WP(C)/29978/2024	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	TUSAR KUMAR MISHRA VS	// // ()
179	D-WP(C)/49688/2024 WP(C)/29979/2024	F.T.DEBENDRA NAYAK ALL INDIA FAIR PRICE SHOP DEALERS FEDERATION, DELHI VS	GAUTAM SWARUP VS	// // ()
180	D-WP(C)/49483/2024 WP(C)/29980/2024	STATE OF ODISHA PARAMESWAR MAHANTA VS	GAJENDRANATH ROUT VS	// // ()
181	D-WP(C)/49782/2024 WP(C)/29981/2024	WATER AND LAND MANAGEMENT INSTITUTE,CUTTACK GOBINDA MANDAL VS	LAMBODAR PRADHAN VS	// // ()
		THE TAHASILDAR , MAHAKALAPARA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/49554/2024 WP(C)/29982/2024	RABINDRA KUMAR BISWAL VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
183	D-WP(C)/49712/2024 WP(C)/29983/2024	AKSHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
184	D-WP(C)/49011/2024 WP(C)/29984/2024	NITYANANDA MALLA VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
185	D-WP(C)/49845/2024 WP(C)/29985/2024	MOHAN KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
186	D-WP(C)/49373/2024 WP(C)/29986/2024	DILLIP KUMAR MARTHA VS THE ADDITIONAL CT AND GST OFFICER, NAYAGARH	BHABANI PRASAD MOHANTY VS	// 0 //
187	D-WP(C)/49857/2024 WP(C)/29987/2024	DURGA SANKAR PRASAD MISHRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
188	D-WP(C)/49583/2024 WP(C)/29988/2024	KUNDINGI BHIMRAJU VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
189	D-WP(C)/49386/2024 WP(C)/29989/2024	TUSHAR KANUNGO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
190	D-WP(C)/49542/2024 WP(C)/29990/2024	M.NARAYAN RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
191	D-WP(C)/49716/2024 WP(C)/29991/2024	DHANEE DEE VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
192	D-WP(C)/49448/2024 WP(C)/29992/2024	HAREKRISHNA PANDA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
193	D-WP(C)/49718/2024	MAHESWARI SETHI	SUSAMA RANI SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29993/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/49569/2024 WP(C)/29994/2024	GANGADHAR BEHERA VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //
195	D-WP(C)/49720/2024 WP(C)/29995/2024	LEELA SUBUDHI VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
196	D-WP(C)/49218/2024 WP(C)/29996/2024	LACHHABAN MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
197	D-WP(C)/49574/2024 WP(C)/29997/2024	GANGADHAR SAHU VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
198	D-WP(C)/45927/2024 WP(C)/29998/2024	MAHESWAR ROUT VS MANORANJAN TRIPATHY	SUDHANSU SEKHAR JENA VS	// 0 //
199	D-WP(C)/49576/2024 WP(C)/29999/2024	BIMALA GOCHHAYAT VS MAHANADI COAL FIELDS LTD	AKSHAYA KUMAR SAHOO VS	// 0 //
200	D-WP(C)/49723/2024 WP(C)/30000/2024	PADMA CHARAN PRADHAN VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
201	D-WP(C)/49586/2024 WP(C)/30001/2024	KOMMANA MADHAVI LATHA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
202	D-WP(C)/48696/2024 WP(C)/30002/2024	SRIKANTA MISHRA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
203	D-WP(C)/49578/2024 WP(C)/30003/2024	M/S ANNAPURNA AGRO INTERNATIONAL PRIVATE LIMITED VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
204	D-WP(C)/49587/2024 WP(C)/30004/2024	SUNNAPUA VANI VS	ASHOK KUMAR BEHERA VS	// 0

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205	D-WP(C)/49582/2024 WP(C)/30005/2024	STATE OF ODISHA TELAGANA ROJA VS	ASHOK KUMAR BEHERA VS	// // ()
206	D-WP(C)/49216/2024 WP(C)/30006/2024	STATE OF ODISHA NARAYAN MAHAPATRA VS	PRAVAT KUMAR NAYAK VS	// // ()
207	D-WP(C)/49597/2024 WP(C)/30007/2024	STATE OF ODISHA RAJARAM SINGH VS	KUNAL KUMAR SWAIN VS	// // ()
208	D-WP(C)/49611/2024 WP(C)/30008/2024	STATE OF ODISHA LAXMIDHAR DUTTA VS	KUNAL KUMAR SWAIN VS	// // ()
209	D-WP(C)/49598/2024 WP(C)/30009/2024	STATE OF ODISHA USHARANI PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
210	D-WP(C)/49612/2024 WP(C)/30010/2024	STATE OF ODISHA SARBESWAR NATH SHARMA VS	DHANESWAR BEHERA VS	// // ()
211	D-WP(C)/49599/2024 WP(C)/30011/2024	STATE OF ODISHA JAGABANDHU DASH VS	KUNAL KUMAR SWAIN VS	// // ()
212	D-WP(C)/49600/2024 WP(C)/30012/2024	STATE OF ODISHA ARABINDA DASH VS	KUNAL KUMAR SWAIN VS	// // ()
213	D-WP(C)/49614/2024 WP(C)/30013/2024	STATE OF ODISHA SRIDHAR BARIK VS	DHANESWAR BEHERA VS	// // ()
214	D-WP(C)/49601/2024 WP(C)/30014/2024	STATE OF ODISHA GAGAN BIHARI KAR VS	DHANESWAR BEHERA VS	// // ()
215	D-WP(C)/49690/2024 WP(C)/30015/2024	STATE OF ODISHA KABINDRA KUMAR SAHOO VS	SANKAR PRAASAD PANI VS	// // ()
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/48444/2024 WP(C)/30016/2024	PRABIN NAG VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
217	D-WP(C)/49602/2024 WP(C)/30017/2024	KAILASH CHANDRA MALLICK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/48618/2024 WP(C)/30018/2024	KEDAR SWAIN VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
219	D-WP(C)/49307/2024 WP(C)/30019/2024	M/S INDORAMA INDIA PRIVATE LIMITED VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
220	D-WP(C)/48516/2024 WP(C)/30020/2024	SAIKAMALINI SETHI VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/49609/2024 WP(C)/30021/2024	JAYANTA KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
222	D-WP(C)/49695/2024 WP(C)/30022/2024	KABINDRA KUMAR SAHOO VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
223	D-WP(C)/49541/2024 WP(C)/30023/2024	PUSPALATA SWAIN VS STATE OF ODISHA	SUSAMARANI RANI SAHOO VS	// 0 //
224	D-WP(C)/48619/2024 WP(C)/30024/2024	M/S. RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
225	D-WP(C)/49311/2024 WP(C)/30025/2024	SAROJINI PRADHAN VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
226	D-WP(C)/49696/2024 WP(C)/30026/2024	KABINDRA KUMAR SAHOO VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
227	D-WP(C)/49544/2024	SANTOSH KUMAR MOHAPATRA	JYOTIRMAYA SAHOO	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30027/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/49715/2024 WP(C)/30028/2024	SUVENDU PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
229	D-WP(C)/48519/2024 WP(C)/30029/2024	JHUMI NAIK VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //
230	D-WP(C)/44804/2024 WP(C)/30030/2024	M/S SRI ANUGRAHA TOSHAMI FILLING STATION, RAYAGADA VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
231	D-WP(C)/49623/2024 WP(C)/30031/2024	M/S. MATRUBHUMI SHELTERS PVT LTD.,CUTTACK VS COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
232	D-WP(C)/49629/2024 WP(C)/30032/2024	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
233	D-WP(C)/48742/2024 WP(C)/30033/2024	PREMALATA NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/48530/2024 WP(C)/30034/2024	SABITRI MATIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
235	D-WP(C)/49693/2024 WP(C)/30035/2024	M/S. BINITA READYMADE TRADERS,CUTTACK VS CT AND GST OFFICER, CT AND GST CUTTACK I CITY CIRCLE	DEBRAT SETHY VS	// 0 //
236	D-WP(C)/49634/2024 WP(C)/30036/2024	TILOTTAMA KHUNTIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
237	D-WP(C)/49451/2024 WP(C)/30037/2024	AKSHYA KUMAR KAR VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
238	D-WP(C)/48734/2024 WP(C)/30038/2024	LALITA DEHURY VS	SUKANTA KUMAR MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/49649/2024 WP(C)/30039/2024	STATE OF ODISHA MAYADHAR GAHANA VS	ARJUNA CHARANA BEHERA VS	// // ()
240	D-WP(C)/49608/2024 WP(C)/30040/2024	STATE OF ODISHA SNEHANSHU SEKHAR MANDAL VS	DHANESWAR BEHERA VS	// // ()
241	D-WP(C)/49458/2024 WP(C)/30041/2024	STATE OF ODISHA BHARATI NAIK VS	SIDHARTHA DAS VS	// // ()
242	D-WP(C)/48767/2024 WP(C)/30042/2024	STATE OF ODISHA AMBARISH MEHER VS	MANMEET SINGH ARORA VS	// // ()
243	D-WP(C)/49616/2024 WP(C)/30043/2024	STATE OF ODISHA BISHWANATH SAHU VS	DHANESWAR BEHERA VS	// // ()
244	D-WP(C)/49675/2024 WP(C)/30044/2024	STATE OF ODISHA UMAKANTA BARIK VS	CHANDRAKANTA NAYAK VS	// // ()
245	D-WP(C)/49432/2024 WP(C)/30045/2024	CHIEF MANAGER CUM A.O., UCO BANK, BALESWAR HEMANGIRI PANIGRAHI VS	HARIKRUSHNA PANIGRAHI VS	// // ()
246	D-WP(C)/49619/2024 WP(C)/30046/2024	STATE OF ODISHA DHRUBA CHARAN MOHANTY VS	DHANESWAR BEHERA VS	// // ()
247	D-WP(C)/49048/2024 WP(C)/30047/2024	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	GEETA RANI MALLICK VS	// // ()
248	D-WP(C)/49662/2024 WP(C)/30048/2024	STATE OF ODISHA BHAGIRATHI SWAIN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
249	D-WP(C)/49641/2024 WP(C)/30049/2024	STATE OF ODISHA BHARAT CHANDRA RATH VS	PRASANNA KUMAR RATH (1) VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/46871/2024 WP(C)/30050/2024	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITIES PVT LTD,BHUBANESWAR VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
251	D-WP(C)/48964/2024 WP(C)/30051/2024	SEBA PAHARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
252	D-WP(C)/49680/2024 WP(C)/30052/2024	NALINI SAMAL VS THE EXECUTIVE ENGINEER ELECTRICAL (TPCODL) CUTTACK	SURESH CHANDRA DASH VS	// 0 //
253	D-WP(C)/49129/2024 WP(C)/30053/2024	SITAKANTA SOY @ SAE VS THE SECY, HOUSING AND URBAN DEPT., GOVT. OF ODISHA, BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/49681/2024 WP(C)/30054/2024	DAYANIDHI SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
255	D-WP(C)/49219/2024 WP(C)/30055/2024	SUBASINI PRADHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //
256	D-WP(C)/49701/2024 WP(C)/30056/2024	SARAT DAS @ SARAT CHANDRA DAS VS STATE OF ODISHA	JNANINDRA PANI VS	// 0 //
257	D-WP(C)/49684/2024 WP(C)/30057/2024	JATAK SETHI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
258	D-WP(C)/49661/2024 WP(C)/30058/2024	SRINIBAS BHANJA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
259	D-WP(C)/49426/2024 WP(C)/30059/2024	MALAYA KUMAR DAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
260	D-WP(C)/49859/2024 WP(C)/30060/2024	BISWABASI TRIPATHY VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
261	D-WP(C)/49646/2024	MAHIPAT LAL PATEL	KAMAL BEHARI PANDA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30061/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/49670/2024 WP(C)/30062/2024	DIGAMBARA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
263	D-WP(C)/49689/2024 WP(C)/30063/2024	MAKARA KETAN GARANAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
264	D-WP(C)/49551/2024 WP(C)/30064/2024	AJAYA KUMAR RATH VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
265	D-WP(C)/49724/2024 WP(C)/30065/2024	UTTAM KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
266	D-WP(C)/49672/2024 WP(C)/30066/2024	RANJIT PATRA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
267	D-WP(C)/49650/2024 WP(C)/30067/2024	HEERAJ FOUNDATION, KHURDA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
268	D-WP(C)/49683/2024 WP(C)/30068/2024	MS INFRAENGINEERS PVT. LTD., CUTTACK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
269	D-WP(C)/49667/2024 WP(C)/30069/2024	NILAKANTHA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
270	D-WP(C)/49673/2024 WP(C)/30070/2024	MOHAN KUMAR MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
271	D-WP(C)/49651/2024 WP(C)/30071/2024	JAGYASENI SAHU VS STATE OF ODISHA	RANJIT KESHARI SAMAL VS	// 0 //
272	D-WP(C)/49686/2024 WP(C)/30072/2024	KABINDRA KUMAR SAHOO VS	SANKAR PRAASAD PANI VS	// 0

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### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/49725/2024 WP(C)/30073/2024	STATE OF ODISHA SULOCHANA PARIDA VS	SUBHADUTTA ROUTRAY VS	// // ()
274	D-WP(C)/49656/2024 WP(C)/30074/2024	STATE OF ODISHA BASUMATI SETH VS	DIPTI MOHAPATRA VS	// // ()
275	D-WP(C)/49657/2024 WP(C)/30075/2024	STATE OF ODISHA SAROJ CHANDRA BEHERA VS	PRASANNA KUMAR SAHOO VS	// // ()
276	D-WP(C)/48086/2024 WP(C)/30076/2024	STATE OF ODISHA PRAMOD KRUSHNA SOREN VS	RAMA CHANDRA JENA VS	// // ()
277	D-WP(C)/49687/2024 WP(C)/30077/2024	STATE OF ORISSA KABINDRA KUMAR SAHOO VS	SANKAR PRAASAD PANI VS	// // ()
278	D-WP(C)/49764/2024 WP(C)/30078/2024	STATE OF ODISHA MANGA PANI VS	PRANAB RANJAN CHHATOI VS	// // ()
279	D-WP(C)/48739/2024 WP(C)/30079/2024	STATE OF ODISHA DIKHYARANI ROUT VS	SUKANTA KUMAR MISHRA VS	// // ()
280	D-WP(C)/46858/2024 WP(C)/30080/2024	STATE OF ODISHA M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITIES PVT LTD.,BHUBANESWAR VS	DILLIP KUMAR MOHANTY VS	// // ()
281	D-WP(C)/48431/2024 WP(C)/30081/2024	UNION OF INDIA TIRTHA CHARAN PATRA VS	BHARAT JALLI VS	// // ()
282	D-WP(C)/49553/2024 WP(C)/30082/2024	STATE OF ODISHA PADMALOCHAN BEHERA VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
283	D-WP(C)/49765/2024 WP(C)/30083/2024	STATE OF ODISHA KODANDADHAR CHOUDHURY VS	PRANAB RANJAN CHHATOI VS	// // ()
		STATE OF ODISHA		//

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## CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/49698/2024 WP(C)/30084/2024	SHILA ROUTRAY VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
285	D-WP(C)/49555/2024 WP(C)/30085/2024	SUDHANSHU KUMAR TRIPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
286	D-WP(C)/49700/2024 WP(C)/30086/2024	KABINDRA KUMAR SAHOO VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
287	D-WP(C)/49713/2024 WP(C)/30087/2024	PREMANANDA BAGHARTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
288	D-WP(C)/49557/2024 WP(C)/30088/2024	KABULI PARIDA VS STATE OF ODISHA	ANNAPURNA NAYAK VS	// 0 //
289	D-WP(C)/49766/2024 WP(C)/30089/2024	TULASIDAS BANGARI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
290	D-WP(C)/49671/2024 WP(C)/30090/2024	CHAKRADHAR MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
291	D-WP(C)/48524/2024 WP(C)/30091/2024	ILLARANI SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/49722/2024 WP(C)/30092/2024	ANTARYAMI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
293	D-WP(C)/48531/2024 WP(C)/30093/2024	MOUSUMI PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
294	D-WP(C)/49505/2024 WP(C)/30094/2024	SUSIL KUMAR BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
295	D-WP(C)/49758/2024	NALIN RANJAN PRADHAN	BHUBANESWAR DASH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30095/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/49739/2024 WP(C)/30096/2024	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
297	D-WP(C)/49726/2024 WP(C)/30097/2024	GOPAL CHANDRA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
298	D-WP(C)/48582/2024 WP(C)/30098/2024	SVR PKP BUILDCON PVT. LTD, GANJAM VS BRANCH MANAGER., TATA MOTORS FINANCE LTD.,BBSR	NALINI KANTA DASH VS	// 0 //
299	D-WP(C)/48736/2024 WP(C)/30099/2024	KUMUDINI MAHANTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
300	D-WP(C)/48523/2024 WP(C)/30100/2024	CHHAILI NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
301	D-WP(C)/49751/2024 WP(C)/30101/2024	SHUKADEV SOREN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
302	D-WP(C)/48641/2024 WP(C)/30102/2024	NANDINI DEVI VS STATE BANK OF INDIA	SUDEEP KUMAR SARANGI VS	// 0 //
303	D-WP(C)/48866/2024 WP(C)/30103/2024	RUKMINI MEHER VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
304	D-WP(C)/49238/2024 WP(C)/30104/2024	M/S. RAJESH PRASAD PRADIP KUMAR, BOLANGIR VS DEPUTY COMNR OF INCOME TAX, CENTRAL CIRCLE-1, KHURDA	RUDRA PRASAD KAR VS	// 0 //
305	D-WP(C)/48528/2024 WP(C)/30105/2024	SAGARIKA HOTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
306	D-WP(C)/48653/2024 WP(C)/30106/2024	PRAFULLA KUMAR SUNA VS	SIBA SANKAR SAMANTARAY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/49239/2024 WP(C)/30107/2024	STATE OF ODISHA NAYAN RANJAN PANDA VS	SUBHADUTTA ROUSTRAY VS	// // 0
308	D-WP(C)/49041/2024 WP(C)/30108/2024	STATE OF ODISHA SONALI MOHAPATRA VS	JYOTI PATNAIK VS	// // 0
309	D-WP(C)/48688/2024 WP(C)/30109/2024	JITANJALI LENKA JRS MARKETING AND TRADING LLP, CUTTACK VS	SIVA SANKAR CHAINI VS	// // 0
310	D-WP(C)/49818/2024 WP(C)/30110/2024	STATE OF ODISHA M/S.NIBEDITA TRIPATHY, ANGUL VS	ITISHREE TRIPATHY VS	// // 0
311	D-WP(C)/48186/2024 WP(C)/30111/2024	UNION OF INDIA NIHAR RANJAN ROUTH VS	JAGAMOHAN PATTANAİK VS	// // 0
312	D-WP(C)/49167/2024 WP(C)/30112/2024	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR BIJAY KUMAR MAITY VS	SUDEEP KUMAR SARANGI VS	// // 0
313	D-WP(C)/48399/2024 WP(C)/30113/2024	STATE OF ODISHA SIMANCHALA PATI VS	SURAJ MOHANTY VS	// // 0
314	D-WP(C)/48607/2024 WP(C)/30114/2024	STATE OF ODISHA CHATURBHUJA ROUL VS	NIRANJAN BISWAL VS	// // 0
315	D-WP(C)/48513/2024 WP(C)/30115/2024	STATE OF ODISHA JALLIMANI SETHI VS	SUKANTA KUMAR MISHRA VS	// // 0
316	D-WP(C)/49825/2024 WP(C)/30116/2024	STATE OF ODISHA M/S. AJAYA KUMAR BISWAL, BBSR VS	DAITARI BEHERA VS	// // 0
317	D-WP(C)/49728/2024 WP(C)/30117/2024	UNION OF INDIA BASANTI SINGH VS	SUBHADUTTA ROUSTRAY VS	// // 0
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/49604/2024 WP(C)/30118/2024	DOLAMANI HANS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	D-WP(C)/48000/2024 WP(C)/30119/2024	MANASMINI PRIYAMBADA BISWAL @ MANASMINI PRIYAMBADA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
320	D-WP(C)/49829/2024 WP(C)/30120/2024	ANNAPURNA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
321	D-WP(C)/49756/2024 WP(C)/30121/2024	M/S. SAMBALPUR STEELS PRIVATE LTD, SAMBALPUR VS THE SUPDT., CGST AND CENTRAL EXCISE, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
322	D-WP(C)/49731/2024 WP(C)/30122/2024	SUMITA BARIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
323	D-WP(C)/49768/2024 WP(C)/30123/2024	PADMINI NAIK VS CHAIRMAN CUM M.D., OSRTC, GOVT. OF ODISHA, BBSR	DHANANJAYA MUND VS	// 0 //
324	D-WP(C)/49769/2024 WP(C)/30124/2024	JOHAN GANTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
325	D-WP(C)/49224/2024 WP(C)/30125/2024	M/S. SHYAM BIHARI BIJAY PRASAD, BOLANGIR VS DEPUTY COMNR OF INCOME TAX, CENTRAL CIRCLE-1, BBSR	RUDRA PRASAD KAR VS	// 0 //
326	D-WP(C)/46161/2024 WP(C)/30126/2024	HIMANSHU BHUSAN BAL VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
327	D-WP(C)/49819/2024 WP(C)/30127/2024	PRAFULLA CHANDRA SETHI VS STATE OF ODISHA	SUSHAMA RANI SAHOO VS	// 0 //
328	D-WP(C)/49827/2024 WP(C)/30128/2024	SUSIL KUMAR PRADHAN VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
329	D-WP(C)/49788/2024	PUSPALATA SWAIN	RAMA CHANDRA JENA	//

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :29/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30129/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/49779/2024 WP(C)/30130/2024	BIKASH KUMAR DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	// () //
331	D-WP(C)/49349/2024 WP(C)/30131/2024	SIDHESWAR ITC., BALESWAR VS UNION OF INDIA	AMITAV DAS VS	// () //
332	D-WP(C)/49503/2024 WP(C)/30132/2024	ABHIMANYU MUND VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
333	D-WP(C)/49228/2024 WP(C)/30133/2024	MAHENDRA NATH TIRIYA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //
334	D-WPCRL/35620/2024 WPCRL/147/2024	SHAIKH HAMAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BEGUNIA P.S. /321 /2024 () //
335	D-ABLAPL/35781/2024 ABLAPL/13603/2024	DILLIP ROUT VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /45 /2024 () //
336	D-ABLAPL/35782/2024 ABLAPL/13604/2024	BAPI SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKAI /467 /2024 () //
337	D-ABLAPL/35783/2024 ABLAPL/13605/2024	AMAR GIRI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /130 /2024 () //
338	D-ABLAPL/35192/2024 ABLAPL/13606/2024	G. DHARMA RAO @ G. DHARAMA RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /48 /2023 () //
339	D-ABLAPL/35785/2024 ABLAPL/13607/2024	PRAVATI DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /195 /2024 () //
340	D-ABLAPL/35683/2024 ABLAPL/13608/2024	DEBARCHAN PUTEL @ DEVARCHAN PUTEL VS	SURYAKANTA DWIBEDI VS	BELPARA /259 /2024 ()

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### CASES REGISTERED REPORT AS ON :29/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/35791/2024 ABLAPL/13609/2024	STATE OF ODISHA SRIDHARA MISHRA @ SRIDHAR KUMAR MISHRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// MANAMUNDA /331 /2024 ()
342	D-ABLAPL/34392/2024 ABLAPL/13610/2024	LUCKY @ ABHIJIT JENA VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	// BARI RAMACHANDRAPUR /563 /2024 ()
343	D-ABLAPL/35794/2024 ABLAPL/13611/2024	STATE OF ODISHA SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// RAJKANIKA /342 /2024 ()
344	D-ABLAPL/33324/2024 ABLAPL/13612/2024	STATE OF ODISHA SUMAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /278 /2024 ()
345	D-ABLAPL/35598/2024 ABLAPL/13613/2024	STATE OF ODISHA SAUDAMINI @ BAYANI ROUTARAY @ NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /260 /2024 ()
346	D-ABLAPL/34325/2024 ABLAPL/13614/2024	STATE OF ODISHA PRITAM KUMAR PRADHAN VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// BOLAGARH P.S. /241 /2024 ()
347	D-ABLAPL/35715/2024 ABLAPL/13615/2024	STATE OF ODISHA CHHOTA BEHERA VS STATE OF ODISHA	KESHAB CHANDRA MISHRA VS	// TANGI (KHURDA) /442 /2024 ()
348	D-ABLAPL/35729/2024 ABLAPL/13616/2024	STATE OF ODISHA NANDA DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// CDA-II /161 /2024 ()
349	D-ABLAPL/35746/2024 ABLAPL/13617/2024	STATE OF ODISHA HALAK NAIK VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	// //0 J.M.F.C,CUTTACK(Cuttack)
350	D-ABLAPL/35843/2024 ABLAPL/13618/2024	STATE OF ODISHA DIPAK KUMAR MALLIK @ DEEPAK KUMAR MALLICK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	2(A)CC/0000255/2024 CHANDIPUR /109 /2024 ()
351	D-ABLAPL/35721/2024 ABLAPL/13619/2024	STATE OF ODISHA RAMA CHANDRA NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	// DHENKANAL SADAR /906 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/35806/2024 ABLAPL/13620/2024	DILLIP SAHOO @ DILU VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /397 /2023 () //
353	D-ABLAPL/35807/2024 ABLAPL/13621/2024	MD. TAYAB KHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KRUSHANANDAPUR /114 /2024 () //
354	D-ABLAPL/35723/2024 ABLAPL/13622/2024	RANJAN ROUT @ RANJAN KUMAR ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/000292/2024
355	D-ABLAPL/35747/2024 ABLAPL/13623/2024	PINKU SENAPATI @ KARTIKA SENAPATI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /288 /2024 () //
356	D-ABLAPL/35811/2024 ABLAPL/13624/2024	GEDU @ RANJIT BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /492 /2024 () //
357	D-ABLAPL/35742/2024 ABLAPL/13625/2024	N.PURUSHOTTAM @ NANDA PURUSHOTTAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /29 /2020 () //
358	D-ABLAPL/35815/2024 ABLAPL/13626/2024	KADAMBINI ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /635 /2024 () //
359	D-ABLAPL/35777/2024 ABLAPL/13627/2024	CHAGALA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /167 /2023 () //
360	D-ABLAPL/35824/2024 ABLAPL/13628/2024	KESHAB PANDIA @ DANDU PANDIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JATNI P.S. /331 /2020 () //
361	D-ABLAPL/35831/2024 ABLAPL/13629/2024	TARUN KUMAR SAHOO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /518 /2024 () //
362	D-ABLAPL/35778/2024 ABLAPL/13630/2024	MANAS ROUT @ MANASA KUMAR ROUT VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	RAMACHANDRAPUR /357 /2024 () //
363	D-ABLAPL/35818/2024	ROSAN @ ROSHAN KANTA	UMA SHANKAR PATEL	SUNDARGARH TOWN /375 /2024

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	ABLAPL/13631/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/35835/2024 ABLAPL/13632/2024	KAILASH CHANDRA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /109 /2023 () //
365	D-ABLAPL/35832/2024 ABLAPL/13633/2024	PRAHALLADA RAJAHANSA VS STATE OF ODISHA	JULU KHANSAMA VS	BAUNISUNI /121 /2024 () //
366	D-ABLAPL/35842/2024 ABLAPL/13634/2024	KANHEI GIRI @ GURU KRUSHNA GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /567 /2024 () //
367	D-ABLAPL/35748/2024 ABLAPL/13635/2024	PREMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /906 /2024 () //
368	D-ABLAPL/35753/2024 ABLAPL/13636/2024	PREMANANDA SAHOO @ KASINATH SAHOO VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /460 /2024 () //
369	D-ABLAPL/35764/2024 ABLAPL/13637/2024	SUDAM ROUTRAY VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	NAUGAON /178 /2024 () //
370	D-ABLAPL/35705/2024 ABLAPL/13638/2024	MUNA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /458 /2024 () //
371	D-ABLAPL/35768/2024 ABLAPL/13639/2024	LAXMIDHAR PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /423 /2024 () //
372	D-ABLAPL/35706/2024 ABLAPL/13640/2024	BHARAT NAYAK @ NAIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /458 /2024 () //
373	D-ABLAPL/35769/2024 ABLAPL/13641/2024	BIRANCHI NARAYAN BAITHALU VS STATE OF ODISHA	BISWARANJAN DALAI VS	ANGUL TOWN /909 /2024 () //
374	D-ABLAPL/35773/2024 ABLAPL/13642/2024	SIPUN PARIDA VS	RABINDRA PRASAD PATNAIK VS	ANGUL SADAR PS /688 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/35771/2024 ABLAPL/13643/2024	STATE OF ODISHA SOUBHAGYA SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// SABARANG /287 /2024 ()
376	D-ABLAPL/35774/2024 ABLAPL/13644/2024	STATE OF ODISHA JYOTIKANTA NAIK VS	RAJENDRA NARAYAN ROUT VS	// BETNOTI /336 /2024 ()
377	D-ABLAPL/35793/2024 ABLAPL/13645/2024	STATE OF ODISHA BIDYADHAR MOHANTY VS	SOUBHAGYA KUMAR DASH VS	// RAMACHANDRAPUR /216 /2024 ()
378	D-ABLAPL/35898/2024 ABLAPL/13646/2024	STATE OF ODISHA RAJESH KHAN VS	HEMANT KUMAR MUND VS	// CAPITAL P.S. /449 /2024 ()
379	D-ABLAPL/34924/2024 ABLAPL/13647/2024	STATE OF ODISHA JAMUNA NAIK VS	SATYA NARAYAN MISHRA 4 VS	// BHAWANIPATNA TOWN /311 /2021 ()
380	D-ABLAPL/35833/2024 ABLAPL/13648/2024	STATE OF ODISHA UTTAM MOHANTY VS	SOUBHAGYA KUMAR DASH VS	// BHOGRAI /513 /2024 ()
381	D-ABLAPL/35867/2024 ABLAPL/13649/2024	STATE OF ODISHA GOLU KHAN SAHANAWAZ @ SAHANAWAJ ALAM VS	DHIRENDRA KUMAR MOHAPATRA VS	// LEPHRIPADA /61 /2024 ()
382	D-ABLAPL/35319/2024 ABLAPL/13650/2024	STATE OF ODISHA MANGARAJ NAYAK VS	MRUGANKA MAULI PATNAIK VS	// CAPITAL P.S. /518 /2024 ()
383	D-ABLAPL/35775/2024 ABLAPL/13651/2024	STATE OF ODISHA MALATI JENA VS	AJIT KUMAR RAUT VS	// BONTH /187 /2024 ()
384	D-ABLAPL/35869/2024 ABLAPL/13652/2024	STATE OF ODISHA ABINASH THANAPATI VS	DHIRENDRA KUMAR MOHAPATRA VS	// BIRMAHARAJPUR /323 /2024 ()
385	D-ABLAPL/35579/2024 ABLAPL/13653/2024	STATE OF ODISHA BABU @ RAKESH PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KODALA /482 /2023 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/34037/2024 ABLAPL/13654/2024	TUNA NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDILI /228 /2024 () //
387	D-ABLAPL/34631/2024 ABLAPL/13655/2024	PREMANANDA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /668 /2024 () //
388	D-ABLAPL/35788/2024 ABLAPL/13656/2024	SHIBANANDA BANUA VS STATE OF ODISHA	UMAKANTA BARIK VS	JUNAGARH /383 /2024 () //
389	D-ABLAPL/35790/2024 ABLAPL/13657/2024	DHIREN SAHU @ AMAN SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	SAMBALPUR SADAR /324 /2024 () //
390	D-ABLAPL/35792/2024 ABLAPL/13658/2024	RAJESH BISOI VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	BERHAMPUR TOWN /271 /2024 () //
391	D-ABLAPL/35800/2024 ABLAPL/13659/2024	JITU @ JITENDRA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /186 /2024 () //
392	D-ABLAPL/35847/2024 ABLAPL/13660/2024	BURUDU JAGANATH PATRA @ B. JAGANATH PATRA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	GOLANTHARA (BERHAMPUR) /479 /2024 () //
393	D-ABLAPL/35875/2024 ABLAPL/13661/2024	NARESH CHANDRA PADHY @ NARESH PADHY @ BULU PADHY VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	KORAPUT TOWN /321 /2024 () //
394	D-ABLAPL/35901/2024 ABLAPL/13662/2024	JAGDISH HEMBRAM VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	JASHIPUR /134 /2020 () //
395	D-ABLAPL/35376/2024 ABLAPL/13663/2024	RABI KHADIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /111 /2023 () //